Annexure-7

Name of the corporate debtor: .....; Date of commencement of liquidation: ; List of stakeholders as on: .....

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in □)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
						NOT APPLICABLE										